

REPORTS OF THE COMMITTEE ON
PRIVATE MEMBERS' BILLS AND
RESOLUTIONS

Third Session—Second Lok Sabha

Eighth Report



LOK SABHA SECRETARIAT
NEW DELHI
December, 1957

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**MEMBERS OF THE COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

1. Sardar Hukam Singh—*Chairman*
2. Sardar Amar Singh Saigal
3. Shri Narendrabhai Nathwani
4. Shrimati Ila Palchoudhuri
5. Shri Krishna Chandra
6. Shri Jhulan Sinha
7. Shri K. R. Sambandam
8. Shri S. A. Agadi
9. Shri Jagan Nath Prasad Pahadia
10. Shri Sunder Lal
11. Shri S. Easwara Iyer
12. Shri Balasaheb Patil
13. Shri Pramathanath Banerjee
14. Shri Shraddhakar Supakar
15. Shri Shambhu Charan

SECRETARIAT

Shri V. Narasimhan—*Deputy Secretary.*

**COMMITTEE ON PRIVATE MEMBERS' BILLS
AND RESOLUTIONS**

EIGHTH REPORT

(SECOND LOK SABHA)

I, the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Eighth Report.

2. The Committee met on the 11th November, 1957 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 15th November, 1957.

3. The Members whose resolutions had been included in the List of Business for the 15th November, 1957 and the representatives of the Ministries concerned had been invited to present their views on these resolutions before the Committee. Sarvashri Jaswantraj Mehta and H. H. Maharaja Pratap Keshari Deo and the representatives of the Ministries of Finance and Home Affairs attended the sitting.

4. The Committee after hearing the representatives of the Ministries concerned with the Resolutions and considering all aspects with respect to the resolutions in the List of Business for the 15th November, 1957, recommend the following time table:—

- | | |
|---|--|
| (1) Resolution regarding Appointment of a Tribunal to review the cases of dismissed Government employees. | Out of the total time of 2 hours allotted to this resolution, 3 minutes were taken up on the 12th September, 1957. The balance of 1 hour and 57 minutes would be available on the 15th November, 1957. |
| (2) Resolution regarding Appointment of a Statutory Body for controlling the qualifying examination re: certifying costing results. | 1 hour. |

- ✓ (3) Resolution regarding 2½ hours.
measures to deal with
corrupt Government
officials.
- (4) Resolution regarding 1½ hours.
provision for a major
port at Paradip in
Orissa.

NEW DELHI ;
The 13th November, 1957.

HUKAM SINGH.